

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VICHARE EXPRESS & LOGISTICS PRIVATE LIMITED Date of Commencement of Liquidation: 07-07-2026; List of Stakeholders as on Date: 20-08-2026; Name of IP: Mr. Piyush Kisanlal Jani; Process Number: 1; Last 5 digit of registration number: 12164

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	30264	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	2	14782597	2	14782597	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	846	106732709	815	78859255	0	5004221	22869233	Annexure 6
7	Operational creditors (Government Dues)	2	92628490	2	66303030	0	0	26325460	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	66	58775914	66	34031117	0	219340	24525457	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	21002751	3	21002751	0	0	0	Annexure 9
Total		919	293922461	888	215009014	0	5223561	73720150	